1	2	3	4	5	6	7
12.	Rajasthan	-5.69	3.19	3.12	3.03	3.00
13.	Tamil Nadu	3.40	3.00	7.69	7.26	9.37
14.	Uttar Pradesh	1.12	1.54	3.00	1.51	3.62
15.	W. B.	-19.82	-17.91	-4.87	3.00	3.00
16.	Assam	-59.23	-118.17	-16.44	-30.30	-34.22
17.	Meghalaya	-5.56	13.12	-8.65	-9.50	-3.92

Food Processing Industries

*477. SHRI SATYA DEO SINGH :

SHRI ANANT KUMAR HEGDE :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the number of proposals received for setting up Food Processing Industry during the last three years:

(b) the number of proposals accorded approval by the Government; and

(c) the number of persons likely to get employment therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (c). All food processing industries are delicensed except for brewing and distillation of alcoholic beverages, sugar and those items reserved for small scale sector; therefore in such cases no industrial licence is required but only an Industrial Entrepreneur Memorandum (IEM) is to be filed by the entrepreneur.

However, for setting up of food processing industries in joint ventures/100% EOUs/foreign collaboration etc., approvals are granted by the Government/Reserve Bank of India.

During the last 3 years i.e. 1993-94, 1994-95 and 1995-96, 1555 IEMs envisaging direct employment of 2.22 lakh persons have been filed. 612 approvals envisaging direct employment of 1.49 lakh persons have been accorded.

[English]

Wind Energy Programme

*478. SHRI KODIKUNNIL SURESH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have sanctioned any wind energy programme in 1996-97;

(b) whether any project has been approved by the Government for the generation of electricity through wind energy during 1991-96 in Kerala;

(c) if so, whether the Government of Kerala has submitted any project to Central Government for generating wind energy; (d) if so, the details thereof and action taken thereon;

(e) whether the Government have earmarked any place for generating wind energy in Kerala; and

(f) if so, the details thereof location-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) No, Sir.

(b) Two demonstration wind farm projects of capacity 2 MW each have been approved for installation at Kanjikode and Kottathara in Kerala. The project at Kanjikode has already been commissioned in May, 1995. 3.36 million units of electricity have so far been fed to the State grid from this project.

(c) to (f). A Statement is attached.

A proposal for establishing a 2 MW Demonstration Wind Farm Project at Nallathanny was received from Kerala State Electricity Board. Additional information which was sought is yet to be provided by the Board.

Under the National Wind Resources Assessment Programme, eight locations have so far been identified which may be considered suitable for installation of wind power projects in the State. These are: Kanjikode; Kotamala; Kottathara; Kuttikanan; Panchalimedu; Ponmudi; Puillikanam and Ramakalmedu.

Development of Backward Districts

*479. SHRI BHAKTA CHARAN DAS : SHRI K. PRADHANI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether a Kalahandi-Bolangir-Koraput (KBK) project for rapid development of the identified specially backward districts of Orissa was drawn out three years back;

(b) if so, the details of the KBK project;

(c) the Central and State Government resources allocated for implementation thereof; and

(d) the progress made in this regard indicating the number of families living below poverty line when the project was undertaken and as at present? 25 Written Answers

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) A Long Term Action Plan (LTAP) has been prepared by the Government of Orissa for rapid development of undivided Kalahandi, Bolangir and Koraput districts (now comprising 8 districts, namely Koraput, Rayagada, Nawrangpur, Malkangiri, Kalahandi, Naupada, Bolangir and Sonepur) for the period 1995-96 to 2001-2002.

(b) The main features of the Action Plan are :

- (i) improving productivity of agriculture;
- (ii) harnessing the potential of agriculture;
- (iii) soil, moisture and forest conservation;
- (iv) development of pisciculture, sericulture;
- (v) increasing the potential of minor irrigation;
- (vi) improving preventive, promotive and curative health service
- (vii) providing safe-drinking water;
- (viii) ensuring welfare of the weaker section;
- (ix) revamping of public distribution system etc.

(c) The Action Plan concerns Government of Orissa and various Ministries/Departments of the Government of India. The Action Plan for 1995-96 prepared by Government of Orissa envisaged total outlay of Rs. 381.25 crores. This Ministry released Rs. 143.46 crores to the KBK districts in 1995-96 under various rural development programmes.

(d) Some of the notable achievements in the KBK districts reported by the State Government are as under :

- (i) 295.54 lakh mandays were generated under rural employment programme in KBK districts during 1995-96.
- (ii) Notable progress was made in the field of horticulture in Rayagada district.
- (iii) 154 watersheds were approved under NWDPRA.
- (iv) 45141 persons were covered under feeding programme for old, infirm and indigent.
- (v) 2,55,000 hectares of additional irrigation potential was created.

Oil and Gas Fields

*480. SHRI PRAMOD MAHAJAN : Will the PRIME MINISTER be pleased to state :

(a) the present position regarding the development of each of the small and medium size oil and gas fields in the country;

(b) whether the proposals received so far by the Government for award of contracts for oil fields under the first and second offer, have been evaluated and finalised;

(c) if so, the details thereof and on what terms and conditions;

(d) if not, the reasons therefor in each case; and

(e) by when these proposals are likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (e) The present position in respect of small sized and medium sized fields offered under First and Second offer to private companies is given below :

FIRST OFFER : A total of 117 bids were received. Of these, 30 bids were for 7 medium-sized fields and 87 bids for 24 small-sized fields. 13 small-sized fields have been awarded to six groups of companies as per the following details :

Na	me of Company/Consortium	Field
1.	Gujarat State Petroleum Corporation Limited (GSPC), Ahmedabad-Niko Resources, Canada	Hazira, Cambay, Bhandut, Matar & Sabarmati.
2.	Selan Exploration Technology Ltd., New Delhi	Indrora, Bakrol & Lohar
3.	Larsen & Toubro, Bombay- Joshi Technologies, U.S.A.	Dholka, Wavel
4.	Interlink Petroleum Ltd., Baroda	Baola
5.	Hindustan Oil Exploration Company (HOEC), Baroda- Mosbacher Energy Co., U.S.A Petrodyne Inc. U.S.A.	PY-1 .
6.	HOEC, Baroda-GSPC, Ahmedabad-Petrodyne Inc., U.S.A.	Asjol

9 small sized fields could not be awarded since satisfactory bids were not received. Bids for two small sized fields are under consideration of GOI and expected to be finalised shortly.

Of the 7 medium-sized fields for which bids were received, 2 fields viz. Baghewala and D-1, could not be awarded since satisfactory bids were not received. The other 5 fieds have been awarded as below :-

Name of Company/Consortium	Field
Enron, U.S.A Reliance Industries, India.	Mid & South Tapti, Mukta and Panna
Command Petroleum, Australia - Videocon, India-Marubeni, Japan.	Ravva
Compagnie Geofinanciere, France - Enpro Services, India, Geo Enpro, India.	Kharsang